

Explosion in Cartridge Factory in Bhagal

3169. SHRI RAJDEO SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there was an explosion in a Cartridge Factory at Bhagal, Delhi on the 12th December 1968;

(b) if so, the steps taken in the matter ;

(c) whether the factory is still working in this residential area ; and

(d) the compensation, if any, paid to the victims ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The local police have registered a case under Section 286 I.P.C. in this connection which is under investigation.

(c) The factory is still working in the same premises.

(d) A sum of Rs. 3400.00 was paid to the widow of the person who lost his life.

Study of Theory and Working of Coalitions

3171. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government's Political Wing has initiated studies in the theory and working of coalitions ;

(b) if so, the object thereof ; and

(c) whether a report will be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Research and Policy Division of the Ministry of Home Affairs had made a rapid review of the nature and functioning of coalitions in India and other democracies. The object was to make for internal use a comparative survey and analysis of a major phenomenon in the sphere of government.

(c) No, Sir.

International Currency Racket

3172. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Bureau of Investigation unearthed an international currency racket involving Rs. 50 lakhs in Bombay in January, 1969 ;

(b) which two alleged members of the gang both Indians, were arrested and remanded ; and

(c) the details of the investigations made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Central Bureau of Investigation are investigating into cases registered in Bombay in connection with the alleged remittances of foreign exchange abroad against forged import licences etc. The following three persons have been arrested in this connection so far :

1. Shri Ramlah Rajan
2. Shri Krishan Jindal
3. Shri R. K. Jain.

The cases are under investigation.

Master Plan for Development of Bombay Port

3173. SHRI R. R. SINGH DEO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Master Plan for the development of Bombay Port has not yet been finalised ; and

(b) if so, the time by which it is likely to be finalised ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) Yes, Sir.

(b) By the end of June, 1969.

दिल्ली में औषध निर्माण (फार्मेसी) का स्नातक उपाधि पाठ्यक्रम चालू करना

3174. श्री निहाल सिंह : क्या शिक्षा तथा युवक सेवा मंत्री 20 दिसम्बर, 1968 के प्रस्तावित प्रश्न संख्या 5322 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1969 से औषध निर्माण